

आयकर अपीलिय अधिकरण, 'ए' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
'A' BENCH, CHENNAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष  
**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND**  
**SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.: 500/CHNY/2020

निर्धारण वर्ष /Assessment Year:2011-12

**Ms. Thottathil**  
**Puthampurayyil Nazeera,**  
No.15, Crescent Park, 2<sup>nd</sup> Street,  
Gandhi Nagar, Adayar,  
Chennai – 600 020.

**The Income Tax Officer,**  
v. Non-Corporate Ward 15(3),  
Chennai – 34.

**PAN : ABTPN 2969H**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: None

प्रत्यर्थी की ओर से/Respondent by

: Shri AR. V. Sreenivasan, Addl.CIT

सुनवाई की तारीख/Date of Hearing

: 13.04.2022

घोषणा की तारीख/Date of Pronouncement

: 13.04.2022

**आदेश /O R D E R**

**PER MAHAVIR SINGH, VP:**

This appeal filed by the assessee is directed against the order of learned Commissioner of Income Tax (Appeals)-15, Chennai in ITA No.194/2018-19/CIT(A)-15, dated 16.12.2019 for the assessment year 2011-12.

2. At the time of hearing, none is present for assessee and it is noticed that the assessee has utilized the Direct Taxes 'Vivad se Vishwas Scheme, 2020' to settle pending disputes relating to Direct Taxes and the assessee had paid the tax amount as per Form 3 and in this regard, submitted Form 5 issued by PCIT dated 01.12.2021. Therefore, once the assessee has filed Form 5 and settled pending disputes regarding direct taxes, then there is no point in keeping appeal filed by the assessee and hence, we dismiss the appeal filed by the assessee as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 13<sup>th</sup> April, 2022 at Chennai.

Sd/-

(मनोज कुमार अग्रवाल)

**(MANOJ KUMAR AGGARWAL)**

लेखा सदस्य /ACCOUNTANT MEMBER

Sd/-

(महावीर सिंह)

**(MAHAVIR SINGH)**

उपाध्यक्ष /VICE PRESIDENT

चेन्नई/Chennai,

दिनांक/Dated, the 13<sup>th</sup> April, 2022

**RSR**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- |                        |                          |                              |
|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त /CIT    | 5. विभागीय प्रतिनिधि/DR  | 6. गार्ड फाईल/GF.            |